SANWARIYAJI BUSINESS VENTURE PRIVATE LIMITED

ANNEXURE A

LIST OF SECURED FINANCIAL CREDITORS (Other Than Class of Creditors)

CIRP Date:- 22-01-2025 **Date of Claim:- 22-12-2025**

Amount in INR

S. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Omkara Assets Reconstruction Private Limited	03-02-2025	53,58,23,206.00	53,58,23,206.00	Secured Financial Debt	53,58,23,206.00	53,58,23,206.00	No	100.00%	Nil	0.00	-	
2	Tata Capital Limited	04-11-2025	10,58,64,666.00	0		10,58,64,666.00	Nil			Nil	0.00	10,58,64,666.00	
Total			**64,16,87,872.00**	**53,58,23,206.00**		**64,16,87,872.00**			**100.00%**		**-**	**10,58,64,666.00**	

A) Mortgaged Security- Omkara Assets Reconstruction Private Limited

1) First and exclusive charge by way of mortgage on all the piece and parcel of entire plot of land situated at Plot No. GH-2, admeasuring 1510 sq mtrs at Shastri Nagar (Subhash Nagar), Jaipur

2) Personal Guarantee of Shri ShankarLal Khandekwal and Smt. Guman Khandelwal

B) Mortgaged Security-Tata Capitals Limited

1) Office at 4th Floor, Solaric Building D of Urmi Corporate Park, Plot No. CTS no. 988 (Part), 98C, S. No. 46 (PT) and 47 (PT) of Village Tungwa, Saki Vihar Road, Andheri (E) Mumbai